



\$~32, 33, 34, 35, 36, 37 & 38

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 13305/2009 & CM APPL. Nos. 41372/2017, 20385/2019

S C GUPTA

..... Petitioner

Through: Mr. Ramesh Singh & Mr. Arunav
Patnaik, Advs.

versus

NEW DELHI MUNICIPAL CORPORATION AND ORS

..... Respondents

Through: Ms. Malvika Trivedi, ASC with
Mr.Tushar Sannu & Ms. Shivani
Garg, Advs. for NDMC.
Mr. Manish Gandhi, proxy counsel
for Mr. Ashok, Adv. for R-3.

+ W.P.(C) 5708/2010 & CM APPL. Nos. 41370/2017, 18928/2018,
37262/2018, 4104/2019

GYAN WATI & ORS

..... Petitioners

Through: Mr. Ramesh Singh & Mr. Arunav
Patnaik, Advs.

versus

NDMC

..... Respondent

Through: Ms. Malvika Trivedi, ASC with
Mr.Tushar Sannu & Ms. Shivani
Garg, Advs. for NDMC.

+ W.P.(C) 1304/2011 & CM APPL. Nos. 41373/2017, 18926/2018,
9130/2019

SUHAS CHAND GUPTA

..... Petitioner

Through: Mr. Ramesh Singh & Mr. Arunav
Patnaik, Advs.

versus



NDMC

..... Respondent

Through: Ms. Malvika Trivedi, ASC with
Mr.Tushar Sannu & Ms. Shivani
Garg, Advs. for NDMC.

+ W.P.(C) 1413/2011 & CM APPL. Nos. 41367/2017, 17651/2018,
9123/2019

SUHAS CHAND GUPTA

..... Petitioner

Through: Mr. Ramesh Singh & Mr. Arunav
Patnaik, Advs.

versus

NDMC

..... Respondent

Through: Ms. Malvika Trivedi, ASC with
Mr.Tushar Sannu & Ms. Shivani
Garg, Advs. for NDMC.

+ W.P.(C) 1739/2011 & CM APPL. Nos. 41368/2017, 17650/2018,
37276/2018, 4048/2019, 20388/2019

SARVESH CHAND GUPTA

..... Petitioner

Through: Mr. Ramesh Singh & Mr. Arunav
Patnaik, Advs.

versus

NDMC

..... Respondent

Through: Ms. Malvika Trivedi, ASC with
Mr.Tushar Sannu & Ms. Shivani
Garg, Advs. for NDMC.
Mr. Naushad Ahmed Khan, ASC for
GNCTD.

+ W.P.(C) 1941/2019 & CM APPL. No. 9016/2019

SUHAS CHAND GUPTA

..... Petitioner

Through: Mr. Ramesh Singh & Mr. Arunav
Patnaik, Advs.



versus

NEW DELHI MUNICIPAL CORPORATION Respondent

Through: Ms. Malvika Trivedi, ASC with
Mr.Tushar Sannu & Ms. Shivani
Garg, Advs. for NDMC.

+ W.P.(C) 7471/2010 & CM APPL. Nos. 41369/2017, 18927/2018,
37259/2018, 2277/2019

SUKESH CHAND GUPTA Petitioner

Through: Mr. Ramesh Singh & Mr. Arunav
Patnaik, Advs.

versus

NEW DELHI MUNICIPAL COUNCIL Respondent

Through: Ms. Malvika Trivedi, ASC with
Mr.Tushar Sannu & Ms. Shivani
Garg, Advs. for NDMC.

CORAM:

HON'BLE MR. JUSTICE ANUP JAIRAM BHAMBHANI

ORDER

% **10.02.2020**

These matters are stated to be ripe for final hearing.

List before Regular Bench on 01st April 2020.

Interim order to continue.

ANUP JAIRAM BHAMBHANI, J.

FEBRUARY 10, 2020/uj